

**No. 47: Financial Accommodation Availed by State Governments under various Facilities**

(₹ Crore)

Sr. No	State/Union Territory	During February-2023					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	442.41	27	1718.11	27	1337.41	13
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	915.78	7	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	74.85	6	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	422.02	5	-	-	-	-
9	Himachal Pradesh	-	-	-	-	-	-
10	Jammu & Kashmir UT	-	-	839.21	26	178.17	9
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	72.86	7	1055.70	7	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	159.34	21	37.44	3
17	Meghalaya	110.72	9	209.00	8	78.73	8
18	Mizoram	-	-	57.45	8	14.38	1
19	Nagaland	-	-	-	-	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	1548.57	27	-	-	-	-
23	Rajasthan	4901.00	24	311.03	4	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	651.36	28	1418.16	25	736.51	11
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	239.81	9	447.37	9	525.78	2
29	West Bengal	-	-	-	-	-	-

**Notes:** 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

3. OD is advanced to State Governments beyond their WMA limits.

4. Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

5. - : Nil.

**Source:** Reserve Bank of India.